

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 65 /UHC/Admin.A/2011

Dated: March 11, 2011.

Pursuant to the Government Notification No. 01/XXXVI(1)(Ek)/2011-19/2000 dated 24.01.2011, issued in exercise of the powers vested U/S 21 of the Uttar Pradesh General Clauses Act, 1904 (Uttar Pradesh Act No. 1 of 1904) read with Section 5(2) of U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986 (Uttar Pradesh Act No. 7 of 1986), Sri Srikant Pandey, Addl. District & Sessions Judge/ 2nd F.T.C., Dehradun is conferred powers to preside over the Special Court at Dehradun, constituted under U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-
(U.C. Dhyani)
Registrar General.